

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-104/2001/3096/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Shabnam Choudhury.  
District & Sessions Judge,  
Bajali, Pathsala.

Dated Guwahati, the 12<sup>th</sup> April, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BJA/2022/875 dtd. 06.04.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 06.04.2023 (after court hours) till the morning of 10.04.2023**, has been granted. The C.J.M., Bajali, Pathsala and in her absence the J.M.F.C., Bajali, Pathsala would remain in charge of your Court and office during your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-104/2001/3097/A, dated 12.04.2023**

Copy to:

✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
